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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.05.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 122/9/HDB/2018
NAME OF THE COMPANY	SSP Sponge Iron Pvt Ltd
NAME OF THE PETITIONER(S)	Hemang Resources Ltd
NAME OF THE RESPONDENT(S)	SSP Sponge Iron Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. RAMACHANDRAN	PCS	[illegible] 9440237454	[illegible]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	9966622805	[illegible]

ORDER

Learned PCS Mr.G.Ramachandran present for Petitioner.

Learned counsel Mr.G.Bhupesh present for Respondent.

Respondent filed counter.

Petitioner permitted to file rejoinder within one week.

List the matter on 03.07.2018.

MEMBER JUDICIAL